

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:101
ANSWERED ON:06.03.2007
NSG SECURITY COVER
Paraste Shri Dalpat Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the norms laid down and followed while providing National Security Guards (NSG) cover to a VIP including ex-Chief Minister;
- (b) whether the State Governments are also being consulted in this regard;
- (c) if so, the details thereof;
- (d) the total number of guards provided to a VIP or VVIPs under NSG cover;
- (e) whether more than 100 security guards had been provided to any ex-Chief Minister of any State; and
- (f) if so, the details thereof, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) The NSG mobile security cover is provided to VIPs including ex-Chief Ministers based on a comprehensive assessment of threat made for them in consultation with central security agencies, which is periodically reviewed. Generally a NSG Task Force comprising of 29 security personnel is provided to each protectee.
- (b) No, Sir.
- (c) Does not arise.
- (d) NSG mobile security cover is provided to highly threatened protectees whereby generally a NSG Task Force comprising of 29 security personnel is provided to each VIP or VVIP protectee.
- (e) & (f) The security of ex-Chief Ministers is primarily the responsibility of the concerned State Governments, which deploy security guards for their security. Hence, this information is not maintained by the Central Government.